

(c) whether Government propose to make a detailed enquiry of these extravagancies connected with the Chairman during emergency and take action on that?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) The number of visits by the Chairman, Coal India Ltd during 1975-76 and 1976-77 to Bharat Coking Coal Ltd. and Central Coal-fields Ltd. were 13 and 16 respectively. The approximate expenditure is estimated at about Rs. 1,11,000.

(b) Information is not readily available. It is being collected and will be laid on the table of the House.

(c) Does not arise?

SC and ST in Bharat Coking Coal Ltd. and E.C.L.

3009. **SHRI A. K. ROY:** Will the Minister of ENERGY be pleased to state:

(a) the percentage of Scheduled Castes and Scheduled Tribes in the Bharat Coking Coal Ltd and E.C.L. (Nirsa Mugma Zone) in Dhanbad district of Bihar at the time of Nationalisation and the percentage now;

(b) whether during emergency large number of S.C. and ST people were retrenched and in new recruitment, as regular employees or apprentices, their percentages have been ignored; and

(c) whether Government propose to make a thorough investigation of the anti-Harijan, anti-Adivasi policy of the nationalised collieries by C.I.L. to give justice to weaker section of the labour force?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) Since the records maintained by private owners did not indicate figures of Scheduled Tribes and Scheduled Castes, it is not possible to in-

dicade the percentage of such employees in the Bharat Coking Coal Limited and Nirsa-Mugma Zone of Eastern Coalfields Limited at the time of nationalisation. In the beginning of 1977 this figure stood at 44.7 per cent.

(b) Information is being collected and will be laid on the Table of the Sabha.

(c) No anti-Harijan or anti-Adivasi policies are being followed by the Coal India Limited.

Development of Fuel for Tarapur Atomic Power Station

3010. **SHRI MADHAVRAO SCINDIA:** Will the Minister of ATOMIC ENERGY be pleased to state.

(a) whether a mixed fuel of plutonium and natural uranium to run the Tarapur Atomic Power Station in the event of stoppage of enriched uranium of U.S.A has been developed in the country; and

(b) if so, the details thereof?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) No, Sir.

(b) Does not arise.

Complaints against Drivers of Public Conveyance in Delhi

3011. **SHRI MADHAVRAO SCINDIA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of complaints received during the last 9 months for misbehaviour of Autoriksha Drivers, Taxi Drivers and Mini Bus Drivers and Conductors in Delhi,

(b) the number of accidents, fatal and minor, reported on account of Autoriksha/Taxi and Mini Bus Drivers' negligence and rash driving during the last 9 months; and

(c) the steps Government propose to take to prevent accidents?